

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA AT HYDERABAD**

**SUB: STATE JUDICIAL SERVICE RULES – JUNIOR CIVIL JUDGES** – Declaration of Probation of Smt Taduru Mahathi Vaishnavi, Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Mancherial, who was appointed as Junior Civil Judge in the Year, 2020 has completed 2 years of service as per Rule 9 (C) of the Telangana State Judicial Service Rules, 2017 – **ORDERS – ISSUED.**

**READ:** G.O.Ms.No.2, Law (LA, LA &J - Home Courts. A) Department, dated 06.01.2020

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**ORDER ROC.NO. 3691/2022-B.SPL., DATED: 14 .09.2022**

**The High Court is pleased to pass the following Order:**

The Declaration of Probation of Smt Taduru Mahathi Vaishnavi, Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Mancherial, who was appointed as Junior Civil Judge in the Year, 2020 has completed 2 years of service as per Rule 9 (C) of the Telangana State Judicial Service Rules, 2017 in the cadre of Junior Civil Judge with effect from the date shown against her name in Column No.5 of the table below:-

<b>SL.NO.</b>	<b>NAME OF THE OFFICER</b>	<b>DATE OF JOINING AS JUNIOR CIVIL JUDGE</b>	<b>DATE OF COMPLETION OF TWO YEARS OF SERVICE</b>	<b>DATE OF DECLARATION OF PROBATION</b>
1.	2.	3.	4.	5.
1.	Smt Taduru Mahathi Vaishnavi, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Mancherial District  (Direct Recruitment)	18.01.2020	16.07.2022	17.07.2022

**Contd..2**

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**Note:** The respective Prl. District and Sessions Judge, Mancherial is requested to make necessary entries in the Service Register of the Officer.

*Lawa*  
*14/9/22*  
**REGISTRAR (VIGILANCE)**

**To:**

1. The Officer concerned.
2. The Prl. District and Sessions Judge, Mancherial
3. The Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Mancherial

**Copy to:**

The Section Officer, B-Section, High Court for the State of Telangana.  
(for information and necessary action)

**+ Spare...**